Annexure - 4

Name of Corporate debtor	M/s. Sriya Farms and Feeds Private limited	Date of Commencement of Liquidation	17-03-2026		List of Stakeholders as on	23-10-2026

List of Operational Creditors (Employees)

Amount in Rs

Sl.No	Name of Authorised Representative , if any	Name of the Employee	Identification No	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total Amount amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation	Nature of claim	% share in total amount of claims admitted					
1		Ravindra Ambaji Patil		06-04-2026	3,90,352	2,38,747		Employees				1,51,605		1) The claim was verified with the relieving letter and payslips provided. 2) Claim is admitted under Employee category 3) Salary due for the month of July, 2023 amounting to Rs. 83,484/- have been admitted under Section 53(1)(f), as the same fall beyond two years from the liquidation commencement date. 4) The amount claimed towards leave encashment has been rejected due to the non-submission of adequate supporting documents and authenticated leave records for verification of the claim. 5) The claim towards bonus has been rejected, as no bonus was declared by the Corporate Debtor for the relevant period, notwithstanding the existence of a provision for the same. 6) The gratuity amount has been computed considering only the completed years of service. Accordingly, gratuity for 7 completed years amounting to Rs. 1,55,263/- has been admitted under Section 36(4)(a)(iii). 7) Hence the claim has been partly admitted for Rs. 2,38,747.
2		Suresh Babu K		09-11-2024	2,52,682	1,30,202		Employees				1,22,480		1) The claim was verified with the relieving letter and payslips provided. 2) The claim is admitted under the category of Employee. 3) Salary dues for two months (i.e., November 2022 and November 2023) amounting to Rs. 1,30,202/- have been admitted under Section 53(1)(f), as the same fall beyond two years from the liquidation commencement date. 4) The amount claimed towards leave encashment has been rejected due to the non-submission of adequate supporting documents and authenticated leave records for verification of the claim. 5) The claim towards bonus has been rejected, as no bonus was declared by the Corporate Debtor for the relevant period, notwithstanding the existence of a provision for the same. 6) The claim has been admitted partly for Rs. 1,30,202. under section 53(1)(f).
3		Suresh D		25-11-2024	1,47,489	57,899		Employees				89,590		1) Verified with the payslip. 2) Claim admitted under Employee category 3) The amount claimed towards leave encashment has been rejected due to non-submission of adequate supporting documents and authenticated leave records for verification of the claim. 4) The claim towards bonus is rejected, as no bonus was declared by the Corporate Debtor for the relevant period despite the existence of a provision for the same. 5) The gratuity amount has been computed considering only the completed years of service. Accordingly, gratuity for 7 completed years amounting to Rs. 57,899/- has been admitted under Section 36(4)(a)(iii).

4		Sankar K		02-12-2024	1,02,405	33,440		Employees				68,965		1) Verified with the relieving letter and payslip. 2) Claim admitted under Employee category 3) Salary for the month of April, 2024 has been admitted under section 53(1)(f) for Rs. 33,440/- 4) The amount claimed towards leave encashment has been rejected due to non-submission of adequate supporting documents and authenticated leave records for verification of the claim. 5) The claim towards bonus is rejected, as no bonus was declared by the Corporate Debtor for the relevant period despite the existence of a provision for the same.
5		Balraj S		26-11-2024	1,12,205	-		Employees				1,12,205		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
6		HonnaKumar E		20-11-2024	1,33,927	-		Employees				1,33,927		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
7		Bibhisan Nayak		08-11-2024	1,57,183	-		Employees				1,57,183		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
8		Aruna TS		07-11-2024	4,63,794	-		Employees				4,63,794		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
9		Nasrin Taj		08-11-2024	64,773	-		Employees				64,773		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
10		S.Radhika Devi		08-11-2024	2,87,037	-		Employees				2,87,037		The claim submitted pertains to Sriya Farms, which is a proprietorship concern, and not to any dues outstanding from the Corporate Debtor. Therefore, the claim is hereby fully rejected.
11		Sateesh K S		08-11-2024	2,00,249	-		Employees				2,00,249		1) The claim was verified with the payslips provided. 2) The claim is admitted under the category of Employee. 3) The amount claimed towards leave encashment has been rejected due to the non-submission of adequate supporting documents and authenticated leave records for verification of the claim. 4) The claim towards bonus has been rejected, as no bonus was declared by the Corporate Debtor for the relevant period, notwithstanding the existence of a provision for the same. 5) The claim towards gratuity has been rejected, as the claimant has not completed the minimum qualifying service period of five years. 6) Hence the claim has been rejected in full.
Total (In Rs.)					**23,12,097**	**4,60,288**						**18,51,809**		